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1	3	3	4	5	б	7
9. Orissa	275.00	••		96.00		٠.,
10. Pondicherry	542.00	••	* t	• -	••,	A.N
11. Punjab	2093 - 00	•	, · re_	1367.00	••	· *-
12. Rajasthan	1788 - 00	• •	1 ** * **	. 666.00	••	
13. Tamil Nadu	7858.00		30.00	2801 - 04	••	25.00
14. Tamil Nadu and Kerala	1900.00	• •		200.00	• •	•••
15. U.P.	3271.00	681.00	19.00	1786.00	300.00	
16. West Bengal	1507-80	••	99.20	163.19	• •	25.00
TOTAL:	58943 · 80	1164.00	1418 - 20	21963.19	418.86	479.00

## Violation of Promotion Policy by Baitarani Gramin Bank, Orissa

797. SHRI SUBAS MOHANTY: Will the Minister of FINANCE be pleased to state:

- (a) whether the Baitarani Gramin Bank, Orissa has violated promotion policy issued by the National Bank for Agriculture and Rural Development in consultation with Government did not promote any employee of the Bank or fill up the backlog of promotional quota; and
- (b) if so, what action has been taken by Government against management of the Bank for resorting to direct recruitment without honouring the backlog of promotional quota in violaton of Government's directive

THE MINISTER OF STATE THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) No. Sir. Baitarani Gramya Bank was set up in June, 1980 and the bank, it is reported, had started the promotion process from Junior Clerks having 4 years' experience/service to the posts of Senior Clerks during December, 1985. However, the process had to be suspended because of Stay Order granted

by the Hon'ble Orissa High Court. Some of the Junior Clerks had completed six years of service by the time the Stay Order was vacated. Therefore, the Bank decided to promote them directly to the posts of Field Suprevisors as per NABARD's instructions on promotion policy. Adopting due procedure, the Baitarani Gramya Bink has promoted 39 Junior Clerks to the posts of Field Supervisors on 27-02-1988.

As regards the promotion of Field Supervisors to the posts of Officers, the first batch of Field Supervisors was recruited during January, 1984 and none of them has completed the requisite minimum five years service to become eligible for promotion. Similarly none of the Officers has become eligible for promotion Area/Senior Manager.

## Guerilla Training Imparted to GNLF **Militants**

798. SHRT K. V. THANGKABALU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times of the 30th June, 1988 to the effect that GNLF spent Rs. 21 lakhs on training its militants in guerilla warfare during the last two years:

(b) if so, what is the Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR1 P. CHIDAMBARAM); (a) and (b) The Government have no confirm. ed information to indicate that the GNLF spent Rs. 24 lakhs on training its militants in guerilla warfare during the last two years.

## International Fund for Agricultural Development

799. SHRI K. V. THANGKABALU: Will the Minister of FINANCE pleased to state.

- (a) whether the International Fund Agricultural for Development (IFAD) proposes to assist some projects in Orissa and other States;
- (b) if so. what are the details thereof:
- (c) whether it is a fact that some projects have already been implemented in the country:

- (d) if so, what are the locations of each such project;
- (e) what are the details of assistance obtained for those projects; and
- (f) how many projects are being implemented or proposed to be implemented in Tamil Nadu?

THE MINISTER OF STATE THE DEPARTMENT OF ECONOMIC IN THE MINISTRY OF AFFAIRS FINANCE (SHRI **EDUARDO** FALEIRO); (a) and (b) The International Fund for Agricultural Development (IFAD) has extended a loan of US \$ 12.2 million for a Tribal Development Project in Orissa through an agreement signed on 4-2-1988. The Project is located in Kasipur Block of Koraput District and is intended to achieve a sustanable economic up liftment of the tribal population in the area, through investments in agricultural production, rural infrastructure, natural resource development and human resource development.

(c) to (e) Details of assistance obtained from IFAD for other projects and the States in which they located are as follows:--

Project					State	Loan Amount	Date of Agreement
	· · · ·	Α				(\$ Million)	
1. Bhima Com	mand Area De	velopme	ent .	. I	Maharashtra '	50.00	11-10-1979
2. Rajasthan C Settlement	ommand Area		ment	& , R	Lajasthan	55.00	4-1-1980
3. Sundarban I	Development	• =	-	w V	Vest Bengal	17.50	16-12-1980
4. M.P. Mediun	n Irrigation		•	. м	adhya Pradest	25.06	25-6-1982
5. Second U.P.	Public Tubewa	ells .		υ	ttar Pradesh	35.30	28-7-1983